

Title: Requested the Government to intervene in the matter regarding closing of industrial units in Delhi for implementation of the Master Plan of the city.

SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Speaker, Sir, I wish to raise a very important issue and I am sure that all the hon. Members of Parliament from Delhi will support me. ...*(Interruptions)* I am raising your matter. ...*(Interruptions)*

श्री विजय गोयल : अध्यक्ष जी, दिल्ली के ईश्यू पर हमें दो लाइन बोलने दें।

SHRI SOMNATH CHATTERJEE : Mr. Speaker, Sir, I am raising a very important issue concerning about 25 lakh ordinary workers of Delhi and surrounding areas, who are today really on the verge of starvation. They are out of jobs and 1.5 lakh industrial units are closed because the Master Plan, which was formulated in 1990 and which contemplated proper provision for the industrial units in Delhi and nearby areas, has not been implemented.

Sir, in 1990, when the Master Plan was formulated, it provided that within 20 years, 16 new light industrial areas for re-location of the industries which were in the city and in the non-conforming areas would be provided, and for that, all provisions would be made. Sir, I do not wish to take the time of the House in that matter. The Master Plan was to be suitably amended and if necessary, to be modified.

The necessary proposal has been cleared by the Delhi Government, by DDA and by the Lieutenant Governor. The Supreme Court has also permitted the revision of the Master Plan. In spite of this, nothing has been done. Today, the industrial units are lying closed. Sir, we had one meeting in your Chamber at one time but it was to be followed up by other meeting. They are seriously inconvenienced. They have come to us. We feel that the Government of India should immediately take steps with regard to the revision of the Master Plan and also making provisions for their re-location. Many of them have paid money.

They have paid money but they are not getting their land. It has been provided in the Master Plan that they will be given at least three years time to shift. That time is not being provided. Land is not being found out. The Government has taken totally an insensitive, anti-working class, anti-poor attitude. I very seriously suggest to the Government that they should immediately look into the matter. The people are coming to us. They are facing serious problem. Sir, I would earnestly request you, as you had been kind enough to do on an earlier occasion, to please call a meeting of these Parties. It is a human problem of immense magnitude. Therefore, I request you to kindly intervene. I find that this Government has become an immovable property to us. Only if the hon. Speaker takes some initiative, something is being done. Therefore, I earnestly request you to intervene in the matter. I am sure the hon. Members of Parliament from Delhi will support me including Dr. Vijay Kumar Malhotra who is now fighting Shri Madan Lal Khurana...*(Interruptions)*

SHRI BASU DEB ACHARIA (BANKURA): This is the problem not of the people...*(Interruptions)*

श्री मदन लाल खुराना : अध्यक्ष महोदय, सोमनाथ चटर्जी साहब ने जो मामला उठाया है, उसमें दिल्ली सरकार को सारा कार्य करना है। सोमनाथ चटर्जी साहब ने जो बातें कहीं हैं, हम उसका पूरी तरह से समर्थन करते हैं। *(व्यवधान)*

SHRI BASU DEB ACHARIA : The Master Plan has deleted the re-location of the industry...*(Interruptions)*

श्री राजेश रंजन उर्फ पप्पू यादव (पूर्णिमा) : अध्यक्ष महोदय, मैंने नोटिस दिया है। *(व्यवधान)*

अध्यक्ष महोदय : आपने बिहार की फ्लड्स के बारे में नोटिस दिया है। इस बारे में हाउस में डिस्कसन हो चुका है। आप इसे कैसे रेज कर रहे हैं। आप बैठिये।